NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 134/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Goldfield Fragrances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order TCSP No. 134/230-232/NCLT/MB/MAH/2017 TCSP No. 135/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench dects the Regional Director and the Official Liquidator to file their Reports two dys before next date of hearing.

List this matter for hearing on 1.3.2017.

Sd/-

B.S.V.PIKASH KUMAR Member dicial)

Sd/-

V. NALLENAPATHY Member chnical)